

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
Original Application No.255/2015.
Dated this the 31st day of August, 2021.**

CORAM:

Hon'ble Sh. Jayesh V. Bhairavia, Member (J)

Hon'ble Dr. A.K. Dubey, Member (A)

1. Rammurti Ramsabad Yadav
Son of Shri Ramsabad Yadav
Aged: about 54 years,
Residing at: 16-1, New Ranchhodrai Nagar, Jagatpur,
Ahmedabad – 382 470.
Working as: Telephone Mechanic Office of
the Sub Divisional Officer (Phones)
C.P. Nagar, Naranpura, Ahmedabad – 380 013.

...Applicant

(By Advocate Mr. A. L. Sharma)

VS

1. Bharat Sanchar Nigam Limited
Through the Chairman and Managing Director
Bharat Sanchar Bhavan,
Harischanadra Mathur Lane,
Janpat, New Delhi – 110 001.
2. The Chief General Manager
Bharat Sanchar Nigam Limited Gujarat Circle,
Telecom Bhavan
Nr. Navrangpura T. E. Building,
Ellisbridge, Ahmedabad – 380 006.
3. The Assistant General Manager (Admn)
Ahmedabad Telecom District Ahmedabad
2nd Floor Administrative Block Gulbai Tekra
Telephone Exchange Building,
Ellisbridge Ahmedabad – 380 006.
4. Shri A. K. Patel
Telephone Mechanic Office of
the Sub Divisional Officer (Phones)
C.P. Nagar, Naranpura, Ahmedabad – 380 013.

...Respondents

(By Advocate Mr. M. J. Patel 1 to 3)

ORDER(ORAL)

Per: Hon'ble Shri Jayesh V Bhairavia, Member (J)

It is stated by the counsel for the applicant that during the pendency of this OA, the grievance with respect to transfer of the applicant does not survive.

Thus, the OA become infructuous. Accordingly, the same is dismissed.

(A K Dubey)

Member(A)

(Jayesh V Bhairavia)

Member(J)

PA